

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 645/2001  
M.A. NO. 561/2001

(2)

New Delhi this the 15th day of March, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI GOVINDAN S. TAMPI, MEMBER (A)

1. Ved Prakash S/O Ram Phal
2. Leelu Ram S/O Amera
3. Vijender Kumar S/O Umrao Singh

all Helper Safaiwalas  
under Carriage & Wagon Superintendent,  
Northern Railway, Railway Station,  
Delhi. ... Applicants

( By Shri B.S. Mainee, Advocate )

-versus-

1. Union of India through  
General Manager, Northern Railway,  
Baroda House, New Delhi.
2. Divisional Railway Manager,  
Northern Railway,  
State Entry Road, New Delhi.
3. Carriage & Wagon Superintendent,  
Northern Railway,  
Railway Station, Delhi. ... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

MA No. 561/2001 for joining together in a single  
application is granted.

Applicants were appointed as Safaiwalas in  
1979-80. They were promoted as Helper Khalassis in  
the year 1980. S/Shri Jagdish, Sita Ram and Kalu had  
been appointed as Safaiwalas later in the year 1981.  
Applicants have now learned that the aforesaid three  
employees by an order passed in 1999 have been



(3)

promoted to the post of Fitter Grade-III whereas applicants have not been promoted. In respect of the aforesaid grievance, applicants have submitted several representations at Annexures A-1, A-2 and A-3. No decision thereon has so far been taken.

2. In the circumstances, we find that the interest of justice would be met by disposing of the present OA with a direction to respondents to dispose of the aforesaid representations and convey their decision thereon to applicants expeditiously and within a period of two months from the date of receipt of this order. We order accordingly.

( Govindan S. Tampi )  
Member (A)

( Ashok Agarwal )  
Chairman

/as/